

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6751
ANSWERED ON:09.05.2000
FUNDS TO DISPERSED TRIBALS
AMBATI BRAHMANAIAH

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether funds are released by the Government for the construction of houses for the tribals;
- (b) whether 100% funding is available for housing for the dispersed tribals;
- (c) if so, the funds provided to the Government of Andhra Pradesh for this purpose during 1999-2000; and
- (d) the number of dispersed tribals benefitted under this scheme during the said period?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

a)-d) There is no scheme under this Ministry for funding construction of houses for the dispersed tribals. However, State Government of Andhra Pradesh has been sanctioning houses exclusively for the benefit of tribals under `Chaitanyam` Scheme. As per the information available from the State Government, 23670 houses have been sanctioned to the tribals during 1998-99 and 50000 houses during 1999-2000 under the scheme.